The implementation of the Growth Centre Scheme has spilled over to the IXth Five Year Plan. Government of India on its part ask the State Governments, after reviewing the quarterly progress reports, to explain reasons for slow progress, if any and persuade them to take the effective steps for its speedy implementation.

## Recommendations of the Disinvestment Commission

518. SHRI J. CHITHARANJAN: Will the Minister of INDUSTRY be pleased to state:

- (a) what are the main recommendations of the Disinvestment Commission:
- (b) whether Government intend to disinvest shares of Public Sector undertakings during the year 1997-98; and
- (c) if so, the public sector undertakings whose shares will be disinvested during the year 1997-98?

THE MINISTER OF **INDUSTRY** (SHRI MURASOLI MARAN): (a) The Disinvestment Commission has so far submitted three Reports covering 15 PSUs out of 50 referred to it. Besides, recommending disinvestment/strategic sales at varying levels, the Commission has general also made recommendations relating autonomy, Corporate to Governance etc.

(b) and (c) The Government proposes to disinvest partially its equity shareholding in four companies during 1997-98 i.e. Gas Authority of India Ltd., Indian Oil Corpn., Mahanagar Telephone Nigam Litd. and Container Corpn. of India.

## Foreign investment proposals

## 519. SHRI SANJAY DALMIA: DR. Y. LAKSHMI PRASAD:

Will the Minister of INDUSTRY be pleased to state:

- (a) the number of foreign investment proposals received by Government during each of the last three years upto 31st March, 1997;
- (b) the number of proposals approved during the said period, sector-wise^
- (c) the amount of foreign investment involved therein;
- (d) whether consumers goods industries are also being given approvals to either have tie ups or 100% subsidiary set up in the country; and
  - (e) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (c) A total number of 6717 (Financial & Technical) proposals envisaging foreign direct investment of Rs. 101319.21 crores have been approved during the period 1.4.1994 to 31.3.1997. Sector-wise breakup is given in Annexure. [See Appendix 181, Annexure No. 18]

(d) and (c) Sector-wise break-up of approvals which includes approvals issued ill consumers goods industries to set up 100% subsidiary companies is given in Annexure. [See Appendix 181, Annexure No. 19]

The details of such proposals viz. name and country of foreign collaborator, equity investment involved, item of manufacture/activity are published by the Indian Investment Centre as a supplement to the Monthly Newsletter and copies of these are regularly supplied to the Parliament Library.

## Returns on investment in PSUs

- 520. SHRI NARENDRA MOHAN: Will the Minister of INDUSTRY be pleased to state:
- (a) whether Rs. 300,000 crores invested in the public sector by Government is giving adequate returns;
- (b) if so, what is the rate of return during the last five years;